

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH & FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1083
TO BE ANSWERED ON 12TH DECEMBER 2023**

STEPS TAKEN FOR DRUG DE-ADDICTION IN PUNJAB

1083. SHRI VIKRAMJIT SINGH SAHNEY:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the steps taken by the Government to control and eradicate drug addiction in the State of Punjab;
- (b) the quantum of funds allotted and released by Government to the State for treatment of victims of drug addiction during the last five years;
- (c) the details thereof, year-wise, district wise; and
- (d) the details of the number of victims of drug addiction received treatment in Punjab in last five years through government support, Hospital/Drug De Addiction Centre-wise, district-wise, year-wise?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(PROF. S.P. SINGH BAGHEL)**

(a) to (d) Drug De-addiction Programme (DDAP) under Ministry of Health & Family Welfare is only in the field of treatment of substance use disorders and provides financial support to Six Central Government/ Autonomous Health Institutions and funds are released under Central Sector Scheme (Grants-in-Aid) to these Institutes and no separate funds have been allocated/ released to any State Government through Drug De-addiction Programme (DDAP) under MoHFW. In Punjab, the funds under Grants-in-Aid were provided to Drug De-addiction & Treatment Centre (DATC), PGIMER, Chandigarh and two Drug Treatment Centres (DTCs) at Civil Hospital, Bhatinda and Civil Hospital, Kapurthala are as under:-

(Amount in crores)

Year	DATC, PGIMER, Chandigarh	Civil Hospital, Bhatinda	Civil Hospital Kapurthala
2018-19	6.00	0.08	0.09
2019-20	6.00	0.03	0.03
2020-21	6.00	0.04	0.04
2021-22	5.50	0.05	0.10
2022-23	7.00	0.03	0.03
2023-24 (BE)	7.00	0.17	0.17

As informed by Ministry of Social Justice & Empowerment that Ministry of Social Justice & Empowerment is the nodal Ministry for drug demand reduction in the country. To tackle the issue of substance use, this Department formulated and is implementing National Action Plan for Drug Demand Reduction (NAPDDR), a centrally sponsored scheme under which financial assistance is provided to:

- (i) 'State Governments/ Union Territory (UT) Administrations for Preventive Education and Awareness Generation, Capacity Building, Programmes for Drug Demand Reduction by States/UTs etc.
- ii) 'NGOs/VOs for running and maintenance of Integrated Rehabilitation Centres for Addicts(IRCA), Community based peer Led Intervention (CPLI) for early Drug Use Prevention among Adolescents, Outreach and Drop In Centres (ODIC) and District De-Addiction Centres(DDACs); and Government Hospitals for Addiction Treatment Facilities(ATFs)

The details of financial assistance released for drug demand reduction and treatment under NAPDDR during the last five years and the beneficiaries benefited from these centres are attached at Annexure.

Annexure

(Amount in crore)

Sr. No	Financial Year	Funds Released
1	2018-19	0.97
2	2019-20	1.67
3	2020-21	1.55
4	2021-22	1.08
5	2022-23	0.75

The details of number of New patients registered in the last 5 years is as under

Financial Year	DTC Civil Hospital Kapurthala	DTC Civil Hospital Bhatinda	DATC, PGIMER, Chandigarh
2018-19	7585	654	0
2019-20	9992	8386	19672
2020-21	13182	24206	11149
2021-22	7813	3648	13489
2022-23	9930	5490	17551

As informed by Ministry of Social Justice & Empowerment, the details of number of Beneficiaries in the last 5 years is as under:

Financial Year	Number of Beneficiaries
2018-19	1865
2019-20	2048
2020-21	10534
2021-22	10159
2022-23	11239
